

<ITEM NO.40 REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL
Petition(s) for Special Leave to Appeal (Crl.) No(s). 1992/2016
STATE OF U.P. Petitioner(s)

VERSUS

GODHA SINGH Respondent(s)
(with appln. (s) for exemption from filing O.T.)
Date : 08/05/2017 This petition was called on for hearing today.
For Petitioner(s) Mr. Soheb Alam,Adv.
Mr. Rajiv Yadav,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service/track report in respect of the sole respondent.
List again on 28 th
of July, 2017.

(RAJESH KUMAR GOEL)
Registrar